

## Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sl. No.	Category of creditor	Summary of claim received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claim under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	1	No Claims have been received from this category of creditor by IRP till 1st September, 2022.
2	Unsecured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	2	No Claims have been received from this category of creditor by IRP till 1st September, 2022.
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	1,60,05,32,300.95	1	49,51,45,772.00	-	-	1,10,53,86,528.95	3	Details of claims attached as Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	4	6,24,73,793	4	3,04,78,827	-	5,20,898.00	3,14,74,068.00	4	Details of claims attached as Annexure 4
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	5	No Claims have been received from this category of creditor by IRP till 1st September, 2022.
6	Operational creditors (Employees)	-	-	-	-	-	-	-	6	No Claims have been received from this category of creditor by IRP till 1st September, 2022.
7	Operational creditors (Government Dues)	-	-	-	-	-	-	-	7	No Claims have been received from this category of creditor by IRP till 1st September, 2022.
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	4546696.05	1	24,00,000.00	-	-	2146696.05	8	No Claims have been received from this category of creditor by IRP till 1st September, 2022.
9	Other creditors, if any, (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	9	No Claims have been received from this category of creditor by IRP till 1st September, 2022.
<b>Total</b>		<b>6</b>	<b>1,66,75,52,790.00</b>	<b>6</b>	<b>52,80,24,599.00</b>	<b>-</b>	<b>-</b>	<b>1,13,90,07,293.00</b>		



## Annexure – 4

Name of the corporate debtor: Varsha Corporation Limited; Date of commencement of CIRP: June 10, 2022; List of creditors as on: September 03, 2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Shree Krishna Woollen Mills Private Limited	25.06.2022	1,11,77,725.00	1,06,56,827.00	Unsecured	NA	No	2.02	-	-	5,20,898.00	-	-
2	Lachhmidhar Kanshiram	07.07.2022	33216900	10000000	Unsecured	NA	No	1.9	-	-	-	23216900	-
3	Rajendra Shah	20.08.2022	9039584	4911000	Unsecured	NA	No	0.93	-	-	-	4128584	-
4	Shweta Shah	21.08.2022	9039584	4911000	Unsecured	NA	No	0.93	-	-	-	4128584	-

